

People below poverty line in U.P.

1194. SHRI RAM SAGAR: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the percentage of population living below poverty line in Uttar Pradesh according to the latest survey; and

(b) the efforts made or proposed to be made to bring them above the poverty line?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H. R. BHARDWAJ): (a) The latest estimates of poverty are available for the year 1987-88, based on the 43rd Round of National Sample Survey of household consumer expenditure. The estimated percentage of population below poverty line in Uttar Pradesh is 35.1 in 1987-88.

(b) Apart from developmental efforts at creation of income and employment through growth in agriculture, industry and services, etc., special programmes for alleviation of poverty are also being implemented. These include programmes like Integrated Rural Development Programme, Jawahar Rozgar Yojana as well as some special programmes for the development of Scheduled Castes and Scheduled Tribes.

Food Processing Industries in Bihar

1195. SHRI NAWAL KISHORE RAI: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Government propose to set up food processing industries in Sitamarhi and Pupri, Parihan, Sursand, Nanpur, Saidpur, Sonvarma of district Sitamarhi in Bihar;

(b) whether some proposals had been received from the Government

of Bihar and survey conducted for setting up food processing industries; and

(c) if so, the time by which the industries are likely to be set up at these places?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) and (b) No, Sir.

(c) Does not arise.

[English]

IAS Officers on deputation to Centre

1197. SHRI HARIN PATHAK:
SHRI RAM NARESH SINGH:

Will the PRIME MINISTER be pleased to state:

(a) the state-wise figures of Central Deputation Reserve and the figures of IAS officers actually on deputation at the Centre as on July 1, 1991;

(b) the procedure adopted by the Government for placement of IAS officers on deputation from various States in the Central Secretariat vacancies;

(c) whether the procedure is effective in ensuring equitable representation from all States; and

(d) if not, how the Union Government propose to rectify this situation?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) The State-wise figures of Central Deputation Reserve and the figures of IAS officers actually on deputation at the Centre as on July 1, 1991 are given in the attached Statement.

(b) The procedure adopted by the Government for placement of IAS